

Apple to sell made in India iPhones on launch for first time

SANKALP PHARTIYAL
September 12

FOR THE FIRST time, the new iPhone model you buy on the launch day could be made in India.

Apple plans to make the India-built iPhone 15 available in the South Asian country and some other regions on the global sales debut day, people familiar with the matter said.

While the vast majority of iPhone 15s will come from China, that would be the first time a latest generation, India-assembled device is available on the first day of sale, they said, asking not to be identified as the matter is private.

It would also underscore India's growing production prowess, and reflect a significant departure from Apple's previous strategy of selling mostly Chinese-made new devices to frenzied customers across the world.

The new iPhone 15 is expected to go on sale in the days or weeks after its unveiling, slated for 10 am California time on Tuesday.

Cupertino, California-based Apple began iPhone 15 production at supplier Foxconn Technology Group's factory in Tamil Nadu last month.

That move was yet another effort by the US tech giant to further narrow the gap between its India operations and its main manufacturing bases in China.

Slight delays with the India-built device could occur because of unforeseen logistics bottlenecks, the people said. Apple representatives didn't respond to a request for comment.

Apple is set to introduce the iPhone 15, updated watches and AirPods at a gala event at its US headquarters.

FIRST DAY FIRST SHOW

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Sales of new products begin typically around 10 days after the unveiling.

Before the iPhone 14, Apple assembled just a fraction of its global output in India, which lagged behind China production by six to nine months.

That delay was drastically reduced last year to just weeks, and Apple has increased the proportion of iPhones it assembles in India to reach 7% at the end of March.

Prime Minister Narendra Modi's financial incentives to boost local manufacturing and Apple's strategy to look beyond China amid a Washington-Beijing trade war have helped India become increasingly important to the iPhone maker's diversification drive.

The iPhone 15 is expected to be the biggest update to the device in three years. It will include upgrades to the camera system across the range, and the Pro models

will gain an improved 3-nanometer processor.

The new lineup is critical to reviving flagging sales. Apple in August reported its third straight quarter of declining sales, weighed down by tepid consumer demand in key markets like the US, China and Europe.

Other Apple suppliers in India — Pegatron and a Wistron factory that is soon being acquired by the Tata Group — will also likely soon assemble the iPhone 15, Bloomberg News has reported. Apple, which opened its first India stores this year, views the fast-growing market as both a retail opportunity and an important production base for its gadgets in the longer term.

In the quarter through June, iPhone sales in India grew at a double-digit rate to a new high, Apple said without revealing precise numbers.

—BLOOMBERG

Igor Stimac: The controversial coach

MIHIR VASAVDA
Mumbai, September 12

A LEGENDARY DEFENDER and one of the pillars of Croatia's first golden generation of footballers. A pop artist, an entrepreneur and a connoisseur and producer of fine wine.

Signatory to a homophobic petition, and a self-proclaimed, chest-thumping patriot whose ideologies have been shaped by the Balkan war.

And a coach who has raised hopes of Indian football tragics of guiding the national team to the promised land.

In a life peppered with colourful, at times controversial, nuggets, Igor Stimac has divided opinions like few others. He continues to do so even now.

On the day *The Indian Express* reported that Stimac relied on the advice of an astrologer to pick his playing 11 and shared confidential information with him when the national team was enduring one of their toughest phases in May-June 2022, former India internationals Gouramangi Singh and Steven Dias raised eyebrows, saying his actions could lead — among other things — to integrity issues.

A few others pointed at the recent upswing. Indeed, it is also true that Stimac is among the men responsible for the team enjoying one of its finest years — India have lost just one match in regulation time in 2023 and climbed into the top 100 of world football.

In a recent interview with *The Indian Express*, Stimac



National football team coach Igor Stimac

said he was 'destined' to be in India. "I don't have any doubt about that. I am the chosen one," he said, grinning. "I came to India to help you. I adjusted myself to India, to Indian culture, to Indian habits, to Indian differences, you know, and some of the people are saying, 'Coach you are more Indian than many Indians'. That's how I feel at the moment."

Stimac is a man who laughs easily and wears emotions on his sleeve. It is also typical of him to appeal to the feeling of nationalism. It's a 'habit' that he attributes to finding his place in the world in the middle of a war — the Balkan conflict.

"That was a special time in a way that we started repre-

sending such a young country when the war was going on," Stimac said. "In our country, when the boys of our age or younger were dying on the first line and defending the country borders, we were representing the country abroad and trying to make the people who were suffering happy."

Indeed, they spread joy. Stimac, along with legendary players like Slaven Bilic, Zvonimir Boban and Davor Sukur, was a part of a defiant Croatian side that enthralled the world with their skills and football IQ to reach the last four of the 1998 FIFA World Cup.

The infectious smiles on the faces of those players belied the pressure they were under. "That responsibility was enormous,

believe me. We couldn't fail. That kind of awareness and passion takes you to another level of commitment on the football pitch and that's one point I want to get to with India," Stimac added.

Stimac carved out the reputation of being a 'macho patriot' when he became the coach of the Croatian team a decade ago, where according to the country's football experts, he 'appealed on patriotism to galvanise his players.'

In the four years he's spent in India, Stimac has not shied away from displaying this. Months into his tenure, he declared the rise of 'New India' after a late goal against Bangladesh helped the team avoid an embarrassing defeat at home.

Recently, he got so charged up in a match against Pakistan that the referee showed him a red card. And when the Indian Olympic Association and the sports ministry were not clearing the football team for the Asian Games, Stimac penned an open letter to Prime Minister Modi, seeking his intervention.

Even when selecting his players, Stimac said 'psychological profile and character' are the 'most important things.' "After that, we come to the understanding (of) the game, football level, knowledge and other things," he said.

Football, though, isn't his be-all and end-all. Stimac, who represented Croatia 53 times, reportedly started a betting company in 2000, which went bankrupt after five years. He then joined the family business of producing olive oil and manufacturing wine before dabbling into another venture — music.

In May 2013, he signed a petition against same-sex marriages and gay couples adopting children, according to Croatian media reports. It was one of the many moments that made him a controversial figure in Croatian sport.

Stimac, however, refutes the claim that he is the 'controversial one.' "If you ask me what kind of a person I am, I will tell you that I'm a very warm person, very soft person. I cannot walk through life unconsciously," he said.

"When I feel injustice, I'm ready to go through the wall to fight it. Nothing will stop me. If I'm right, I don't care who is on the opposite side. I don't care."

Firms see measured hiring in next 3 months: Survey

PRESS TRUST OF INDIA
New Delhi, September 12

EMPLOYERS IN INDIA are anticipating a measured hiring pace in the next three months, as organisations are focused on investing in the professional development of their workforce and creating a positive work culture, a survey said on Tuesday.

According to the latest ManpowerGroup Employment Outlook Survey of nearly 3,020 employers across sectors and regions, hiring intentions have declined by 17% when compared with the same time last year, while on a quarter-on-quarter basis, it has seen a marginal improvement

of 1%.

The Net Employment Outlook for the October-December quarter stood at 37%, up 1% from the July-September quarter of 2023, and decreased by 17% when compared with the same time last year.

The Net Employment Outlook is derived by taking the percentage of employers antic-

ipating an increase in hiring activity and subtracting from this the percentage of employers expecting a decrease in hiring activity.

Employers cited professional development (training, upskilling, and reskilling), positive work culture, and clear goals and objectives as the important drivers of increased

workforce productivity, the survey said.

"The survey findings are clear indicators of a stable economy despite the geopolitical and economic uncertainties being faced across the globe," Sandeep Gulati, Managing Director of ManpowerGroup India and

workforce productivity, the survey said.

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Notice
Notice is hereby given that the Certificates for the under mentioned Equity Shares of the Company have been Lost/misplaced and the Holder/Purchaser of the said Equity Shares have applied to the Company to issue duplicate Shares Certificates.
Any person who has claim in respect of the said Shares should lodge the same with the Company at its Registered Office within 21 days from this date else the Company will proceed to issue duplicate certificates to the aforesaid applicants without any further intimation.

Folio No.	Certificate No.	Dist. No. From	Dist. No. To	Shares
S13373	232313	151532100	151534172	2073

Name of the Share Holder:
Shantilal Karamshi Somaiya.
Date : 12-09-2023.
Name and Registered Office address of Company:
The Great Eastern Shipping Company Ltd.
Ocean House, 134/A, B Wing, BDD Chawls Worli, Worli, Mumbai, Maharashtra 400018

TENDER NOTICE
The Department of The Punjab State Cooperative Supply and Marketing Federation Limited (MARKFED) invites online bids for "Selection of Agency for Management of Model FPS and Delivery of Ration to the beneficiaries under PDS For Government of Punjab" as per detail mentioned below:
Closing date & Time: on 04.10.2023 till 1200 Hours
Date of Opening of Tender: on 04.10.2023 at 1500 Hours
For detail log on to: eproc.punjab.gov.in & www.markfedpunjab.com
NOTE: Any corrigendum to the Tender Notice shall be published on the above website only.
MANAGING DIRECTOR
MARKFED, CHANDIGARH

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Any person who has claim in respect of the said Shares should lodge the same with the Company at its Registered Office within 21 days from this date else the Company will proceed to issue duplicate certificates to the aforesaid applicants without any further intimation.

Folio No.	Certificate No.	Dist. No. From	Dist. No. To	Shares
3063	3063	739801	739300	500
3063	3063	739301	739800	500
3063	3063	739801	740300	500
3063	3063	740301	740800	500
3063	3063	740801	741300	500
3063	3063	741301	741800	500
3063	3063	741801	742300	500
3063	3063	742301	742800	500
3063	3063	742801	743200	400
3063	3063	20183971	20184470	500
3063	3063	20184471	20184970	500
3063	3063	20184971	20185070	100
3063	3063	37651811	37652310	500
3063	3063	37652311	37652810	500
3063	3063	37652811	37652910	100
3063	11556	60901177	60905136	3960

Name of the Share Holder:
Karamshi Jethabhai Somaiya.
Date : 12-09-2023.
Name and Registered Office address of Company:
The Ugar Sugar Works Limited.
164/C, Free Press Journal Marg, Nariman Point, Mumbai, Maharashtra 400021.

KERALA WATER AUTHORITY e-Tender Notice
Tender No : Fe e Tender SE/PHC/KKD/72.73.74/2023-24
J.M. CWSS To Tharyode, Kottaiharu, Vengappally and Pozhuthana Pts- 1. Construction of 3 LL GLSR and 5 LL GLSR, Supply and Commissioning of CWP in Kottaiharu GP Part V. 2. Construction of 10 LL GLSR, 2 LL GLSR- 2 nos, and 1 LL GLSR- 2 nos, Supply and commissioning CWP and supply and erection of Clear Water pump sets in Pozhuthana GP Part III. 3. Construction of 1.5 LL OHSR, supply, commissioning of CWP, construction of approach roads to existing WTP, supply and erection of 200 KVA transformer and clear water pump set at WTP site in Tharyode GP- Part IV. **EMD :** Rs. 200000.000000, 2000000. **Tender fee :** Rs. 11025, 16540, 11025 +18% GST. **Last Date for Submitting Tender :** 29-09-2023 04:00 pm. **Phone :** 0495-2371046. **Website :** www.kwa.kerala.gov.in, www.etenders.kerala.gov.in
Superintending Engineer
PH Circle
Kozhikode

MARYADA COMMERCIAL ENTERPRISES AND INVESTMENT COMPANY LIMITED
Regd Office: 106, (1st Floor), Madhuban Tower, A-1, V.S. Block, Shakarpur Crossing, New Delhi - 110092
Phone: 91-11-49901667, Website: www.maryadainvestment.in
CIN: L65993DL1982PL013738

NOTICE OF 41ST ANNUAL GENERAL MEETING OF MARYADA COMMERCIAL ENTERPRISES AND INVESTMENT COMPANY LIMITED TO BE HELD THROUGH VC (VIDEO CONFERENCING) / OAVM (OTHER AUDIO VISUAL MEANS)
Notice is hereby given that the 41st Annual General Meeting ("AGM") of the Members of Maryada Commercial Enterprises and Investment Company Limited is scheduled to be held on Saturday, the 30th September, 2023 at 04:30 p.m. through Video Conferencing ("VC") / Other Audio Visual means ("OAVM") in compliance with General Circular Nos. 14/ 2020, 17/2020, 20/2020, 02/2021, 19/2021, 21/2021 dated April 08, 2020, April 13, 2020, May 05, 2020, January 13, 2021, December 08, 2021 and December 14, 2021, and May 05, 2022 followed by Circular No. 10/2022 dated December 28, 2022 and all other applicable laws and circular issued by the Ministry of Corporate Affairs (MCA), Government of India and Securities Exchange Board of India (SEBI), to transact the Ordinary and Special Business, as set out in the Notice of AGM.

In compliance with the above circular, Notice of Annual General Meeting, Directors' Report, Auditors' Report and Financial Statement for the year ended March 31, 2023 and remote e-voting details have been sent in electronic mode to all the members whose e-mail IDs are registered/available with the Company/RTA/Depository. The date of completion of email of the notices to the shareholders is September 08, 2023.

In case you have not registered your email ID with the Company/RTA/Depository, please follow below instructions to register your email ID for obtaining annual report for FY 2022-23 and login details for e-voting.

Physical Holding Send a request to Registrar and Share Transfer Agent of the Company, Skyline Financial Services Private Limited at admin@skylinereta.com providing Folio number, Name of the shareholder, scanned copy of the share certificate (Front and Back), PAN (Self attested scanned copy of PAN Card), AADHAR (Self attested scanned copy of Aadhar Card) for registering email address.

Demat Holding Shareholders are requested to Register / Update their details in their demat account as per the process advised by Depository Participant (DP).

In compliance with the provisions of Section 108 of the Companies Act, 2013 read with the Companies (Management and Administration) Rules, 2014 as amended and Regulation 44 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Company has offered e-voting facility for transacting all the business by NSDL through their portal <https://www.evoting.nsdl.com> to enable the members to cast their votes electronically. The remote e-voting period commences on Wednesday, September 27, 2023 (09:00 am) and ends on Thursday, September 29, 2023 (05:00 pm). No e-voting shall be allowed beyond the said date and time. The remote e-voting module shall be disabled by NSDL for voting thereafter. Any person, who acquires shares and becomes member of the Company after dispatch of the notice and holding shares as of the cut-off date i.e. September 23, 2023, may obtain the login ID and password by sending a request at www.evotingindia.com or RTA, Skyline Financial Services Private Limited at admin@skylinereta.com. However, if the members are already registered with NSDL for remote e-voting then they can use their existing user ID and password for casting their vote. Once the vote on a resolution is cast by the member, the member shall not be allowed to change it subsequently. The facility for voting through e-voting shall be made available at the AGM and the members who have cast their vote by remote e-voting prior to the AGM may also attend the AGM but shall not be entitled to cast their vote again. Ravi Shankar & Associates, Practicing Company Secretary has been appointed as Scrutinizer for the e-voting process. The detailed procedure for remote e-voting is contained in the letter sent with the Notice of the AGM. Any query/grievance relating to e-voting may be addressed to Ms. Harshika Agrawal, Company Secretary and Compliance Officer, Maryada Commercial Enterprises and Investment Company Limited, 106, (1st Floor), Madhuban Tower, A-1, V.S. Block, Shakarpur Crossing, New Delhi - 110092, Phone: 011-49901667, Email: mace11982@gmail.com.

Pursuant to Section 91 of the Companies Act, 2013, Rule 10 of the Companies (Management & Administration) Rules, 2014 and Regulation 42 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 that the Register of the Members and Share Transfer Books of the Company will remain closed from September 24, 2023 to September 30, 2023 (both days inclusive) for the purpose of taking record of the shareholders at the Annual General Meeting.

The Notice of the AGM and the Annual Report will also be available on the Company's website, at www.maryadainvestment.in, websites of the stock exchanges (MSEI) at www.mseil.in.

For Maryada Commercial Enterprises and Investment Company Limited
Place: Delhi (Sati Nattr) Sd/-
Date: 11th September, 2023 Director

PGIM India Asset Management Private Limited
4th Floor, C wing, Laxmi Towers, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051.
Tel.: +91 22 6159 3000. Fax: +91 22 6159 3100
CIN: U74900MH2008FTC187029 Toll Free No.: 1800 266 7446
Website: www.pgimindiamf.com

NOTICE
Notice is hereby given that PGIM India Trustees Private Limited, Trustee to PGIM India Mutual Fund, has approved declaration of Income Distribution cum Capital Withdrawal (IDCW) under the following schemes of PGIM India Mutual Fund with **September 15, 2023** as the record date: -

Scheme Names	Plans / Options	Quantum of IDCW per Unit (Gross of Statutory Levy, if any)* (₹)	Face Value (₹ Per Unit)	NAV of IDCW Option as on September 11, 2023 (₹ per unit)#
PGIM India Arbitrage Fund	Regular Plan - Monthly IDCW Option	0.0403	10	10.7755
	Direct Plan - Monthly IDCW Option	0.0406	10	10.8630
PGIM India Hybrid Equity Fund	Regular Plan - Monthly IDCW Option	0.1604	10	22.9300
	Direct Plan - Monthly IDCW Option	0.1738	10	24.8500
PGIM India Equity Savings Fund	Regular Plan - Monthly IDCW Option	0.0715	10	12.6782
	Direct Plan - Monthly IDCW Option	0.0773	10	13.7112

#Pursuant to payment of IDCW, the NAV of the above-mentioned option of the Schemes would fall to the extent of payout and statutory levy, if any.
IDCW will be paid to those unit holders whose names appear in the records of the Registrar as at the close of business on the record date. For units in dematerialized form, all unit holders whose names appear in the beneficiary position file downloaded from the depositories as on the record date will be entitled to receive the IDCW.
*The IDCW distribution will be subject to the availability of distributable surplus under the schemes and may be lower to the extent of distributable surplus available on the Record Date.

For PGIM India Asset Management Private Limited (Investment Manager for PGIM India Mutual Fund)
Place : Mumbai Sd/-
Date : September 12, 2023 Authorized Signatory

Unit holders are requested to update their PAN, KYC, email address, mobile number, nominee details with AMC and are also advised to link their PAN with Aadhaar Number. Further, Unit holders can view the Investor Charter available on website of the Mutual Fund as well as check for any unclaimed redemptions or Income Distribution cum Capital Withdrawal ('IDCW') payments.

MUTUAL FUND INVESTMENTS ARE SUBJECT TO MARKET RISKS, READ ALL SCHEME RELATED DOCUMENTS CAREFULLY.